

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 ON 11-10-2018

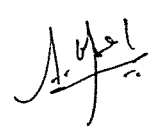
PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/284/ (IB)/2017
NAME OF THE PETITIONER(S) : R.BALASUBRAMANIAN
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD
UNDER SECTION : 433

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

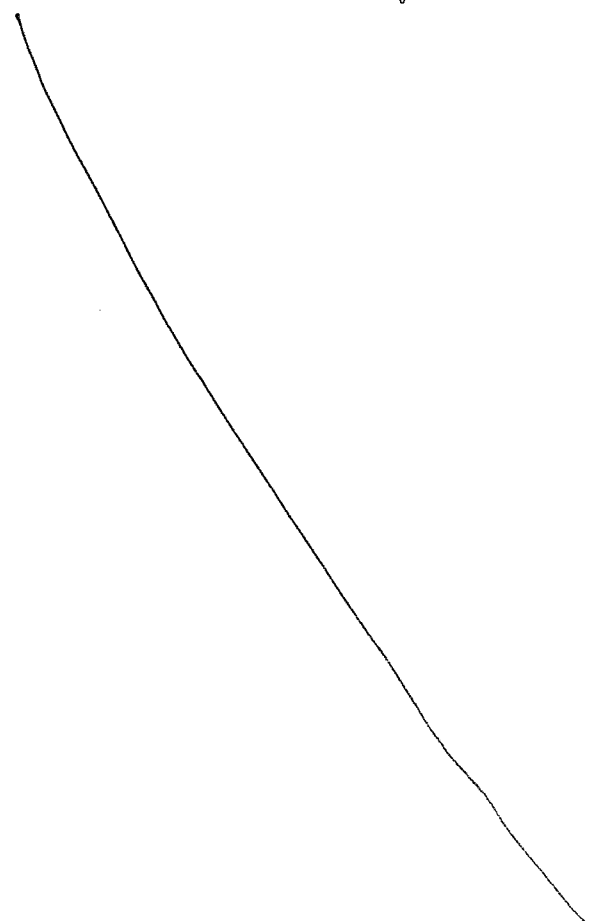
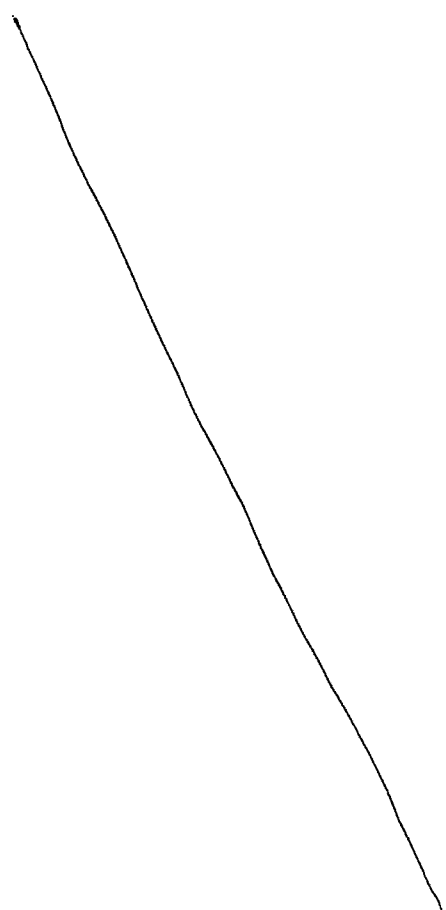
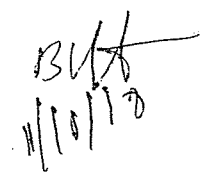
KRIPA KARANA

COUNSEL FOR CORPORATE
DEBTOR.



T.T. Ravi Chandran
M. Bhuvanesh

counsel for petitioner



(27)

[TCP/284/IB/2017]

ORDER

On the withdrawal memo filed by the Petitioner counsel, TCP/284/IB/2017 is hereby **dismissed as withdrawn**.

sel
(S VIJAYARAGHAVAN)
Member (Technical)

sel
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr